

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No.18 of 2026 (SZ)

IN THE MATTER OF:

Mr. Gandluru Veera Reddy & two others ... Applicants

Versus

Union of India, Rep. by Secretary,
Ministry of Environment, and 6 Others . Respondent(s)

REPORT OF A.P.P.C.B.
FILED BY RESPONDENT NO.7

Date: 03.02.2026



M/S. K. RAVINDRANATH
ADVOCATE

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH
ANDHRA PRADESH POLLUTION CONTROL BOARD

No.35, Flat No. A-2 'Aurora' Apartments,
Kandhan Street, Shenoy Nagar, Chennai-600 030
Mobile No.9840057777

E-mail : ravindranath.kilari@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI
ORIGINAL APPLICATION No.18 of 2026 (SZ)

IN THE MATTER OF:

1. Gandluru Veera Reddy.
S/o Gandluru Veera Prathap Reddy
Proddatur, Kadapa
2. Duvvuru Kondaiah, A.
S/o Duvvuru Purushotham
Kogatam (V), Kamalapuram (M),
Kadapa District
3. Chennam Venkata Subba Reddy.
W/o Venugopal Reddy
Kogatam (V), Kamalapuram (M),
Kadapa District

All Residing at
Proddatur & Kogatam (V).

... Applicants

Versus

1. The Secretary,
Ministry of Environment, Forests & Climate Change
3rd floor, Pridhvi Wing,
Indira Paryavaran Bhavan
Jorbagh, New Delhi -110003
2. The Chairman
State Environmental Impact Assessment Authority (SEIAA)
D.No. 33-26-14 D/2, Near Sunrise Hospital,
Pushpa Hotel Centre, Chalamvari Street,
Kasturibaipet, Vijayawada-520010
3. The Principal Secretary
Mines and Minerals Department,
Government of Andhra Pradesh,
Secretariat Building, Amaravati,
Guntur District - 522 503.
4. The District Collector
YSR Kadapa District,
Andhra Pradesh -522237
5. The Director of Mines & Geology
Sri Anjaneya Towers, D. No, 7-104, B-Block
5th & 6th Floors, Vijayawada, Ibrahimpatnam.
6. The Asst. Director
Mines & Geology Department
YSR Kadapa District.

7. The Chairman,
Andhra Pradesh Pollution Control Board,
Paryavaran Bhavan, APIIC Colony Road,
Guru Nanak Colony, Autonagar,
Vijayawada - 520 007

... Respondents

INDEX

Sl. No.	Particulars	Page Nos.
1.	Report of AP Pollution Control Board in the matter of Original Application No. 18 of 2026 (SZ), submitted before the Hon'ble National Green Tribunal, Southern Zone, Chennai.	1
2.	Annexure - I, Copy of the letters addressed to Tahsildars and Station House Officers of Kamalapuram and Chapadu Mandal dated 2 nd February 2026.	2-5
3	Annexure-II, Copy of the Inspection Photographs	6-11


ENVIRONMENTAL ENGINEER
A.P. Pollution Control Board
Regional Office:
YSR Dist, KADAPA

Report of A.P. Pollution Control Board in O A. No. 18/2026 (SZ), in the matter of Sri Gandluru Veera Reddy S/o Gandluru Veera Prathap Reddy and others against Illegal Sand Mining activities in Sy.No.1044 of Kogatam (V), Kamalapuram (M), YSR Kadapa District.

It is to submit that the Sri Gandluru Veera Reddy S/o Gandluru Veera Prathap Reddy and others residing at Kogatam (V), Kamalapuram (M), YSR Kadapa District has filed a petition in Hon'ble National Green Tribunal, in Original Application No. 18 of 2026 (SZ) in the matter of against Illegal Sand Mining activities in Sy.No.1044 of Kogatam (V), Kamalapuram (M), YSR Kadapa District.

In this connection, the Board Office, AP Pollution Control Board (APPCB), Vijayawada vide e-mail dt. 02.02.2026, directed the Environmental Engineer, APPCB, Regional Office, Kadapa to submit a report for taking further necessary action in the matter.

In this regard, a joint inspection was conducted on 02.02.2026 by officials of PCB, Regional Office, Kadapa, Mines & Geology Department and Revenue Department in the areas of Sy.No.1044 of Kogatam Village, Kamalapuram Mandal and the adjacent Sy.No.1009 of Ananthapuramu Village, Chapadu Mandal, YSR Kadapa District and observed the following:

- a) At Sy.No.1044 of Kogatam (V), Kamalapuram (M), YSR Kadapa District, no mining activity was in progress at the time of inspection, and no vehicles or machinery were found at the site.
- b) Old bullock cart movement marks, appearing to be around 10 days old, were noticed. On enquiry, Revenue officials informed that earlier some individuals had lifted sand in bullock carts for livelihood purposes and that no such activity was noticed during the last one week.
- c) In the adjacent Sy.No.1009 of Ananthapuramu (V), Chapadu (M), YSR Kadapa District, heavy vehicle tyre marks were observed. The Village Revenue Officer informed that on 23.01.2026, a JCB and Truck attempted to lift sand, but left the site immediately when questioned about permissions.
- d) During inspection, a local shepherd stated that one week prior, a JCB and Truck had come for sand lifting, but due to villagers' opposition, the activity was stopped and not resumed.
- e) Further it is submitted that, AP Pollution Control Board has not granted any Consents for Mining of River Sand in the Sy.No.1044 of Kogatam (V), Kamalapuram (M), YSR Kadapa District.
- f) As a preventive measure, APPCB, Regional Office, Kadapa has addressed letters to the Tahsildars and Station House officer of Kamalapuram and Chapadu Mandals requesting them to maintain strict vigilance to prevent illegal sand mining. Copy of the letters addressed to Tahsildars and Station House Officers of Kamalapuram and Chapadu Mandal is enclosed as Annexure-I.


ENVIRONMENTAL ENGINEER
 ENVIRONMENTAL ENGINEER
 A.P. Pollution Control Board
 Regional Office:
 YSR Dist, KADAPA



ఆంధ్రప్రదేశ్ కాలుష్య నియంత్రణ మండలి
ANDHRA PRADESH POLLUTION CONTROL BOARD
REGIONAL OFFICE :: KADAPA



Address: D. No.: 72/272-5-18, 1st Floor, Main Road, Kurnool - Chittoor NH-40,
Near Vinayaka Nagar Circle, Kadapa, YSR District, 516003

Smt. Sudha Kuruba
Environmental Engineer

Email id: mkdp-ee1@appcb.gov.in
Phone No.: 08562244594

LR No: NGT/O.A.No.18/APPCB/RO/KDP/2025 - 1085

Dt:02.02.2026

To
The Tahsildar,
Kamalapuram Mandal,
YSR Kadapa District.

Sir,

Sub: APPCB-RO-KDP- Request for Vigilance to Prevent Illegal Sand Mining Reg.

Ref: 1. Hon'ble NGT, Chennai in O.A. No.18 of 2026 (SZ).
2. APPCB Head Office e-mail dated 02.02.2026.
3. Joint inspection conducted on 02.02.2026

Sir/Madam,

It is to submit that a petition has been filed before the Hon'ble National Green Tribunal, Southern Zone, Chennai, vide OA No. 18 of 2026 (SZ), bringing to light serious allegations of illegal mining and associated environmental violations in Sy. No:1044 of Kogatam (V), Kamalapuram (M), YSR Kadapa District.

On perusal of the above petition papers, it is observed that the applicants have specifically alleged that mining activities are being carried out without valid statutory permissions / in violation of approved mining plans, causing damage to the environment, natural drainage, agricultural lands, and posing risk to public safety.

As per the instructions of the AP Pollution Control Board Head Office vide reference cited, a joint inspection was conducted on 02.02.2026 by officials of APPCB, Mines & Geology Department and Revenue Department in the areas of Sy.No.1044 of Kogatam Village, Kamalapuram Mandal and the adjacent Sy.No.1009 of Ananthapuramu Village, Chapadu Mandal, YSR Kadapa District.

During inspection, no active sand mining activity and no vehicles or machinery were found at the site. However, old bullock cart movement marks were noticed in Sy.No.1044, and heavy vehicle tyre marks were observed in the adjacent Sy.No.1009. It was also informed by Revenue officials that earlier attempts of sand lifting were stopped and that no activity was noticed during the recent period.

In view of the above and considering the matter is sub-judice before the Hon'ble National Green Tribunal, you are requested to:

- Maintain strict and continuous vigilance in the above survey numbers, and
- Ensure that no illegal sand mining or transportation takes place in the said areas, and
- Take immediate action as per Revenue and Mining laws in case of any violations noticed.

This is issued as a preventive and precautionary measure in public interest.

Yours faithfully,

[Signature]
ENVIRONMENTAL ENGINEER
A.P. Pollution Control Board
REGIONAL OFFICE
ENVIRONMENTAL ENGINEER
YSR Dist. KADAPA



ఆంధ్రప్రదేశ్ కాలుష్య నియంత్రణ మండలి
ANDHRA PRADESH POLLUTION CONTROL BOARD
REGIONAL OFFICE :: KADAPA



Address: D. No.: 72/272-5-18, 1st Floor, Main Road, Kurnool - Chittoor NH-40,
 Near Vinayaka Nagar Circle, Kadapa, YSR District, 516003

Smt. Sudha Kuruba
 Environmental Engineer

Email id: rnkdp-ee1@appcb.gov.in
 Phone No.:08562244594

Lr. No: NGT/O.A.No.18/APPCB/RO/KDP/2025 -1084

Dt:02.02.2026

To
 The Tahsildar,
 Chapadu Mandal,
 YSR Kadapa District.

Sir,

Sub: APPCB-RO-KDP- Request for Vigilance to Prevent Illegal Sand Mining Reg.

Ref: 1. Hon'ble NGT, Chennai in O.A. No.18 of 2026 (SZ).
 2. APPCB Head Office e-mail dated 02.02.2026.
 3. Joint inspection conducted on 02.02.2026

Sir/Madam,

It is to submit that a petition has been filed before the Hon'ble National Green Tribunal, Southern Zone, Chennai, vide OA No. 18 of 2026 (SZ), bringing to light serious allegations of illegal mining and associated environmental violations in Sy. No:1044 of Kogatam (V), Kamalapuram (M), YSR Kadapa District.

On perusal of the above petition papers, it is observed that the applicants have specifically alleged that mining activities are being carried out without valid statutory permissions / in violation of approved mining plans, causing damage to the environment, natural drainage, agricultural lands, and posing risk to public safety.

As per the instructions of the AP Pollution Control Board Head Office vide reference cited, a joint inspection was conducted on 02.02.2026 by officials of APPCB, Mines & Geology Department and Revenue Department in the areas of Sy.No.1044 of Kogatam Village, Kamalapuram Mandal and the adjacent Sy.No.1009 of Ananthapuramu Village, Chapadu Mandal, YSR Kadapa District.

During inspection, no active sand mining activity and no vehicles or machinery were found at the site. However, old bullock cart movement marks were noticed in Sy.No.1044, and heavy vehicle tyre marks were observed in the adjacent Sy.No.1009. It was also informed by Revenue officials that earlier attempts of sand lifting were stopped and that no activity was noticed during the recent period.

In view of the above and considering the matter is sub-judice before the Hon'ble National Green Tribunal, you are requested to:

- Maintain strict and continuous vigilance in the above survey numbers, and
- Ensure that no illegal sand mining or transportation takes place in the said areas, and
- Take immediate action as per Revenue and Mining laws in case of any violations noticed.

This is issued as a preventive and precautionary measure in public interest.

Yours faithfully,


 ENVIRONMENTAL ENGINEER
 A.P. Pollution Control Board
 ENVIRONMENTAL ENGINEER
 YSR Dist. KADAPA



ఆంధ్రప్రదేశ్ కాలుష్య నియంత్రణ మండలి
ANDHRA PRADESH POLLUTION CONTROL BOARD
REGIONAL OFFICE :: KADAPA

Address: D. No.: 72/272-5-18, 1st Floor, Main Road, Kurnool - Chittoor NH-40,
 Near Vinayaka Nagar Circle, Kadapa, YSR District, 516003



Smt. Sudha Kuruba
 Environmental Engineer

Email id: rokdpc-ee1@appcb.gov.in
 Phone No.:08562244594

Lr. No: NGT/O.A.No.18/APPCB/RO/KDP/2025 - 1087

DT:02.02.2026

To
The Station House Officer,
Kamalapuram Police Station,
YSR Kadapa District

Sub: APPCB-RO-KDP- Request for Vigilance to Prevent Illegal Sand Mining Reg.

Ref: 1. Hon'ble NGT, Chennai in O.A. No.18 of 2026 (SZ).
 2. APPCB Head Office e-mail dated 02.02.2026.
 3. Joint inspection conducted on 02.02.2026

Sir,

It is to submit that a petition has been filed before the Hon'ble National Green Tribunal, Southern Zone, Chennai, vide OA No. 18 of 2026 (SZ), bringing to light serious allegations of illegal mining and associated environmental violations in Sy. No:1044 of Kogatam (V), Kamalapuram (M), YSR Kadapa District.

On perusal of the above petition papers, it is observed that the applicants have specifically alleged that mining activities are being carried out without valid statutory permissions / in violation of approved mining plans, causing damage to the environment, natural drainage, agricultural lands, and posing risk to public safety.

It is submitted that a joint inspection was conducted on 02.02.2026 by officials of AP Pollution Control Board, Mines & Geology Department and Revenue Department in Sy.No.1044 of Kogatam Village, Kamalapuram Mandal and Sy.No.1009 of Ananthapuramu Village, Chapadu Mandal, YSR Kadapa District, in connection with allegations of illegal sand mining pending before the Hon'ble NGT.

Though no active mining activity was found during inspection, it was reported that earlier attempts of sand lifting using JCB and Truck were made and stopped due to villagers' opposition.

In this regard, you are requested to:

- Extend necessary police assistance to the Revenue and Mining officials,
- Conduct periodic patrolling in the above areas, and
- Prevent illegal sand mining and transportation, and
- Initiate action as per law if any unauthorised activity is noticed.

The cooperation of the Police Department is solicited in view of the matter being monitored by the Hon'ble Tribunal.

Yours faithfully,

ENVIRONMENTAL ENGINEER
A.P. Pollution Control Board
ENVIRONMENTAL ENGINEER
YSR Dist. KADAPA



ఆంధ్రప్రదేశ్ కాలుష్య నియంత్రణ మండలి
ANDHRA PRADESH POLLUTION CONTROL BOARD
REGIONAL OFFICE :: KADAPA

Address: D. No.: 72/272-5-18, 1st Floor, Main Road, Kurnool - Chittoor NH-40,
Near Vinayaka Nagar Circle, Kadapa, YSR District, 516003



Smt. Sudha Kuruba
Environmental Engineer

Email id: rokdp-ee1@appcb.gov.in
Phone No.:08562244594

Lr. No: NGT/O.A.No.18/APPCB/RO/KDP/2025 - 1086

Dt:02.02.2026

To

The Station House Officer,
Chapadu Police Station,
YSR Kadapa District

Sub: APPCB-RO-KDP- Request for Vigilance to Prevent Illegal Sand Mining
Reg.

Ref: 1. Hon'ble NGT, Chennai in O.A. No.18 of 2026 (SZ).
2. APPCB Head Office e-mail dated 02.02.2026.
3. Joint inspection conducted on 02.02.2026

Sir,

It is to submit that a petition has been filed before the Hon'ble National Green Tribunal, Southern Zone, Chennai, vide OA No. 18 of 2026 (SZ), bringing to light serious allegations of illegal mining and associated environmental violations in Sy. No:1044 of Kogatam (V), Kamalapuram (M), YSR Kadapa District.

On perusal of the above petition papers, it is observed that the applicants have specifically alleged that mining activities are being carried out without valid statutory permissions / in violation of approved mining plans, causing damage to the environment, natural drainage, agricultural lands, and posing risk to public safety.

It is submitted that a joint inspection was conducted on 02.02.2026 by officials of AP Pollution Control Board, Mines & Geology Department and Revenue Department in Sy.No.1044 of Kogatam Village, Kamalapuram Mandal and Sy.No.1009 of Ananthapuramu Village, Chapadu Mandal, YSR Kadapa District, in connection with allegations of illegal sand mining pending before the Hon'ble NGT.

Though no active mining activity was found during inspection, it was reported that earlier attempts of sand lifting using JCB and Truck were made and stopped due to villagers' opposition.

In this regard, you are requested to:

- Extend necessary police assistance to the Revenue and Mining officials,
- Conduct periodic patrolling in the above areas, and
- Prevent illegal sand mining and transportation, and
- Initiate action as per law if any unauthorised activity is noticed.

The cooperation of the Police Department is solicited in view of the matter being monitored by the Hon'ble Tribunal.

Yours faithfully,
ENVIRONMENTAL ENGINEER
A.P. Pollution Control Board
Regional Office
ENVIRONMENTAL ENGINEER

ANNEXURE II

INSPECTION PHOTOGRAPHS



Sy.No. 1044 of Kogatam (V), Kamalapuram (M), YSR Kadapa District.



Sy.No. 1044 of Kogatam (V), Kamalapuram (M), YSR Kadapa District



Sy.No. 1044 of Kogatam (V), Kamalapuram (M), YSR Kadapa District



Sy.No. 1044 of Kogatam (V), Kamalapuram (M), YSR Kadapa District



Sy.No. 1044 of Kogatam (V), Kamalapuram (M), YSR Kadapa District



Sy.No.1009 of Anantapuramu (V), Chapadu (M), YSR Kadapa District



Sy.No.1009 of Anantapuramu (V), Chapadu (M), YSR Kadapa District

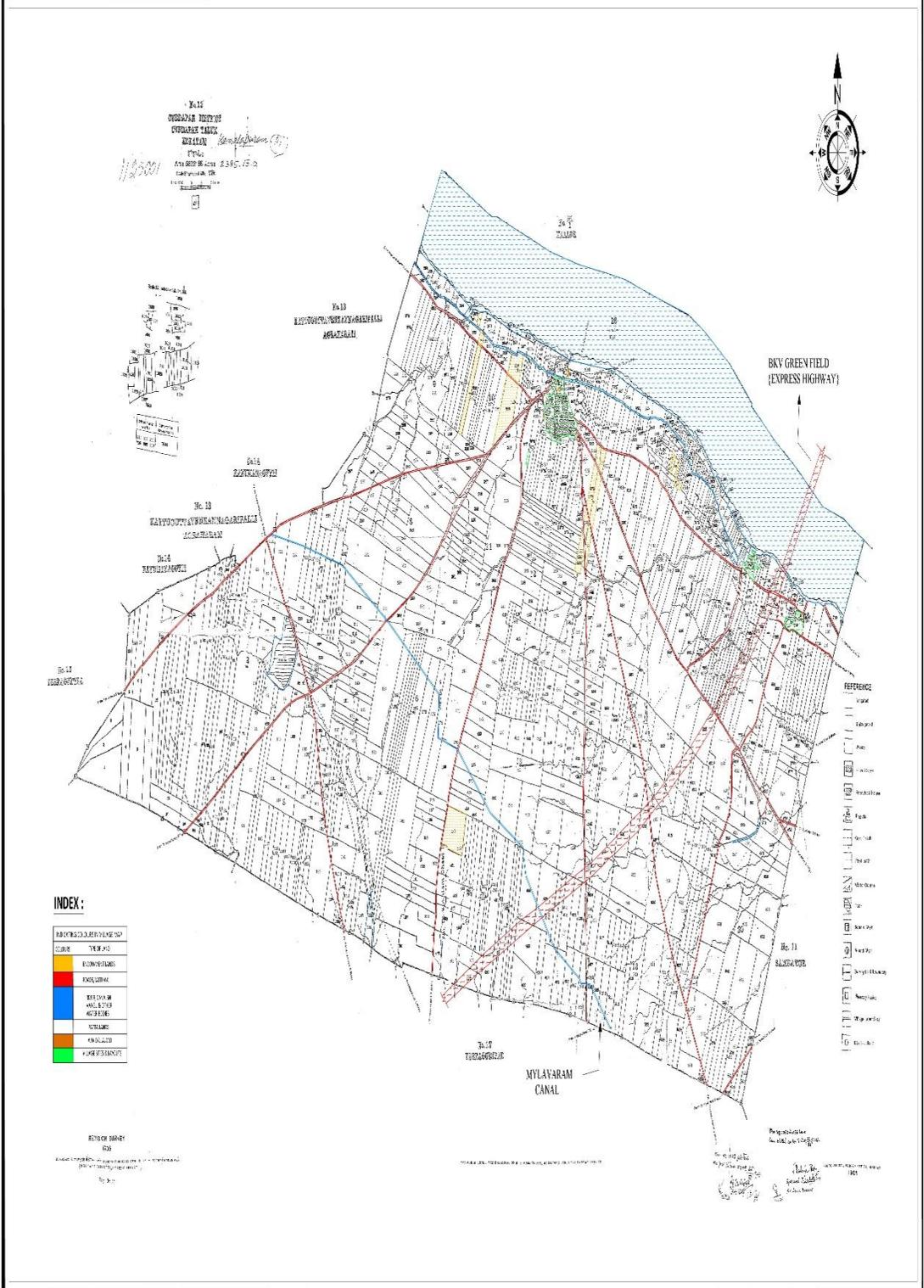


Sy.No.1009 of Anantapuramu (V), Chapadu (M), YSR Kadapa District

DISTRICT :- KADAPA
MANDAL :- KAMALAPURAM

VILLAGE MAP

VILLAGE { NO :- 12
NAME :- KOKATAM





Y.S.R. JAGANANNA SASWATHA BHUHAKKU MARIYU BHURAKSHA 2020

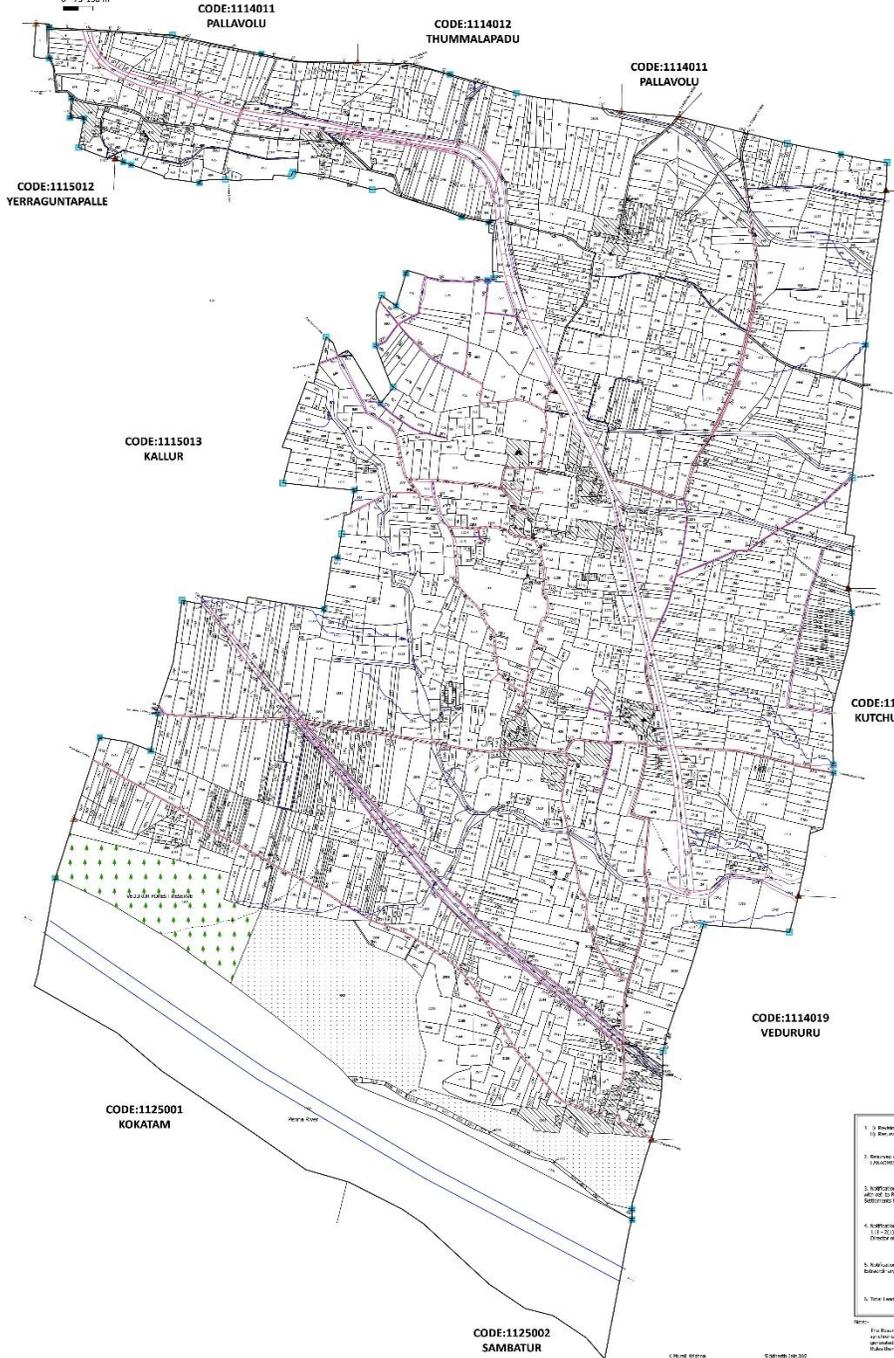
DEPARTMENT OF SURVEY AND LAND RECORDS

VILLAGE MAP

Government of Andhra Pradesh
ANANTHAPURAM VILLAGE(CODE:1114017)
CHAPADU MANDAL
Y.S.R. DISTRICT

Area as per Survey 1958: Hect. 1,762.19-0 Ac. 1403.88
Area as per Re-Survey 2020: Hect. 1785.37-5 Ac: 4411.76

Scale: 1:7500
1cm: 75 Mts
0 75 150 m



- REFERENCE**
- VILLAGE PTA LOCATION POINT
 - VILLAGE BOUNDARY
 - VILLAGE BOUNDARY
 - LAND RECORD BOUNDARY
 - V.L. AND SUBDIVISION
 - BUILT UP AREA (STREETS, CANALS, DRAINAGE)
 - BURIAL GROUNDS
 - CANAL TRACK
 - FOOT TRACK
 - LAKE PERIMETER
 - METALLIC ROAD / CONCRETE / BLACK TOP ROAD
 - BRICK / TILE ROOF
 - TEMPLE
 - MOSQUE
 - CHURCH
 - HOTEL
 - ELECTRIC TOWER (HT)
 - Well

1. Surveyed by Survey No. 1782 of 1958.

2. Resurveyed by Survey No. 1785 of 2020.

3. Resurveyed by Survey No. 1785 of 2020.

4. Resurveyed by Survey No. 1785 of 2020.

5. Resurveyed by Survey No. 1785 of 2020.

Scale: 1:7500
1cm: 75 Mts
0 75 150 m

Datum: WGS 84 /
Projection: UTM zone 44N